

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 823
ANSWERED ON 07TH FEBRUARY, 2019

WHO SAFETY STANDARDS

823. SHRI RABINDRA KUMAR JENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़कपरिवहनऔरराजमार्गमंत्री

be pleased to state:

- (a) whether WHO identified 7 safety standard specifications for vehicle design;
- (b) if so, how many such global parameters are met with by Indian vehicles;
- (c) the number of accidents caused over the last four years due to faults in vehicles and vehicle designs, State-wise;
- (d) whether the Government proposes to make crash testing compulsory; and
- (e) the steps taken by the Government to ensure the vehicles adhere to the minimum standards of safety?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) and (b) Yes Madam. WHO has identified following safety standard specifications for vehicle design:

- (i) Safety Belts (ECE R16)
- (ii) Safety Belt Anchorages (ECE R14)
- (iii) Frontal Collision requirements (ECE R98)
- (iv) Side Collision requirements (ECE R95)
- (v) Child Restraint System
- (vi) New safety Technologies to improve safety and reduce risk to Vulnerable road users.(ABS,AIRBAG,PEDESTRIAN SAFETY,SEAT BELT REMINDER)
- (vii) New Car Assessment Programs

Out of above, standards listed at (i), (ii), (iii) and (iv) have already been implemented.

(c) The State-UT wise details in respect of number of Road accidents due to defect in condition of Motor Vehicle during the last three calendar years i.e. 2014-2016 are placed at **Annexure**.

(d) This Ministry has issued S.O. 1139 (E) dated 28.04.2018 and S.O. 2412 (E) dated 03.09.2015 amending the Central Motor Vehicles Rules, 1989 (CMVR) regarding Frontal and Side Crash Regulations for M1 category of vehicles. These regulations are effective for new models manufactured from 1st October, 2017 and for all models including existing models manufactured from 1st October, 2019.

(e) The Steps taken are as under:-

- (i) Third party certification as per Central Motor Vehicle Rules, 1989 (CMVR) being notified from time to time.
- (ii) Review and upgradation of the safety standards referred in Central Motor Vehicle Rules, 1989 (CMVR) in line with the global standards.
- (iii) Adopting smart technologies for intelligent transport and driver assistance system.

ANNEXURE REFERRED IN REPLY TO PART (a) to (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 823 ANSWERED ON 7TH FEBRUARY, 2019 ASKED BY SHRI RABINDRA KUMAR JENA REGARDING WHO SAFETY STANDARDS

Sl. No	States/UTs	2014	2015	2016
1	2	3	4	5
1	Andhra Pradesh	67	318	179
2	Arunachal Pradesh	17	39	34
3	Assam	0	0	100
4	Bihar	541	477	429
5	Chhattisgarh	672	556	661
6	Goa	17	12	6
7	Gujarat	161	194	413
8	Haryana	165	216	191
9	Himachal Pradesh	74	39	166
10	Jammu & Kashmir	341	330	0
11	Jharkhand	285	421	94
12	Karnataka	626	945	152
13	Kerala	0	0	29
14	Madhya Pradesh	1664	2366	807
15	Maharashtra	497	591	1131
16	Manipur	132	73	88
17	Meghalaya	75	6	20
18	Mizoram	0	1	10
19	Nagaland	21	0	0
20	Odisha	28	0	0
21	Punjab	169	102	129
22	Rajasthan	74	94	72
23	Sikkim	0	14	32
24	Tamil Nadu	519	945	753
25	Telangana	348	6	46
26	Tripura	20	17	21
27	Uttarakhand	35	74	48
28	Uttar Pradesh	2059	2938	910
29	West Bengal	589	799	130
30	Andaman & Nicobar Is.	0	0	0
31	Chandigarh	0	0	0
32	Dadra & Nagar Haveli	0	0	9
33	Daman & Diu	0	0	0
34	Delhi	NR	28	28
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	Total	9196	11601	6688

The number of accidents caused due to faults in vehicles and vehicle design.

*NR-NOT REPORTED
